

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Petition No. 199/GT/2013

Date: 01.11.2013

To,

Shri S. K. Dube, Managing Director,
ONGC Tripura Power Company Limited,
6th Floor, A Wing,
IFCI Tower-61, Nehru Place,
New Delhi-110019

Sir,

**Subject: Petition No. 199/GT/2013: Approval of Tariff of OPTC 726.6
 (2x363.3) MW Palatana Combined Cycle Gas Turbine (CCGT) Power
 Project.**

With reference to the above mentioned subject, I am directed to request you to furnish the revised forms duly certified by the auditor as and when the actual COD of the Unit/Station is declared.

Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)